

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 5

CP(IB) No. 151/Chd/Chd/2019

Under Section 7, IBC 2016

In the matter of:-

Punjab National Bank

.....Petitioner/Financial Creditor

Vs.

V.I.R. Food Ltd.

.....Respondent/Corporate Debtor

Present :

Mr. V.K. Mahajan, Advocate for the petitioner/financial creditor.

Ms. Salina Chalana, Advocate for the respondent/corporate debtor.

Arguments heard. Order reserved.

Learned counsel for petitioner is directed to file the latest checklist under
Section 7 of the Code within one week.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 13, 2023
VN